

**CITY CIVIL AND SESSIONS COURT, MUMBAI
IN THE COURT OF H.H.J SMT C. P. JAIN
CIVIL CAUSE LIST OF DATE 23.07.2020.
C.R. NO.06**

Sr No.	Suit no.	Name of parties	Stage	Name of Advocate	Next date
1	SU 2439/12	KARAMSHI KANJI SAVLA Vs MCGM	Order	MANISH P. JAGANI	
2	SU 2530/16	Lalchand Saddal Gupta Vs 1.MCGM 2.Assistant Commissioner	Order	M.S.Singh	
3	SU 920/08	MR.SAFIRUDDIN @ SAFIUDDIN PUTTU KHAN ANR. Vs B.M.C. ORS.	Arguments	SHRI. S.P. SRIVASTAVA	
4	St. No. 3546/2020	Darshana Narendra Worlikar Vs MCGM	Reply/ Hearing	Ashok M. Saraogi	
5	SU 181/2020	Smt. Darshana Narendra Warlikar Vs MCGM	NM hearing	Ashok M. Saraogi	
6	SU 1513/19	Mr. Lindwall Joseph Rodrigues Vs Hemanand B. Namdarian	NM Arguments	Mr. Omprakash Tiwari	
7	SU 3214/19	Joey Shekar Arolkar Vs MCGM	NM Reply/W.S.	Rajesh Kanojia	
8	SU 924/2020	Kishor Pandurang Koli Vs MCGM	NM hearing	Ashok M. Saraogi	